

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. No.121/KB/2014

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.RATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th November 2017, 10.30 A.M

Name of the Company	Dhiraj Kumar Mantri -Versus-Starmark Dealers Pvt.Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Dr Lalit Hahn
A.K. Upadhyay

Petitioner

29/11/2017

1. Dishnu Choudhury
2. Jayanta Sengupta
3. Anirudh Banerjee
4. Subhrita Ghosh.
5. Tanushan Baidya

Respondent

S. Ghosh.
29/11/2017

ORDER

Ld. Counsel for the petitioner and the respondents are present.

List on 18/01/2018.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)